NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 269/16	TP 116/17	Hearing	433€	Ultra Tech Cement Ltd. Vs Nitesh	
				Estates P. Ltd.	

SL. NO	NAME (IN CAPITAL) . & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	Atman Law Partner Charitha. V 8147 00 5575	Respondent CNitesh & tates	Charth
2.	5. J. Saugher 9844097226	Petilioner	Hanghs.

Counsel for petitioner is present. Counsel for respondent is also present. Both of them informed the Tribunal that the matter is likely to be settled and requested time

List it on 15.09.2017.

MEMBER (J)

MEMBER (T)